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Crl.A.No. 1067 OF 2001
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ITEM No.102 COURT No. 3 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1067 of 2001@@
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Alamgir Sani Appellant

VERSUS

State of Assam Respondent

Date : 08/10/2002 This appeal was called on for hearing today

CORAM :
HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant (s) Mr. Jaspal Singh,Sr.Adv.
Mr. Krishna Pal Singh,Adv.
Mr. Ranbir Kundu,Adv.

For Respondent(s) Mr. Sushil Kumar,Sr.Adv.
Mr. Anil K. Jha,Adv.

Ms. Asha G. Nair,Adv.
for M/s. Corporate Law Group,Advs.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T....J

List the appeal two weeks after the Diwali holidays.

(T.I. Rajput)
Court Master

(Shelly Sengupta)
Court Master